Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUN KUMAR ARORA OLD GURUDWARA ROAD BEHIND GANJ KHARSIA, , CHHATTISGARH, 496661 **Roll No -** 1501

Category - UR

**Domicile of C.G. - YES** 

**Gender - MALE** 

**Father's / Husband's Name :** SHRI BALBIR SINGH ARORA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MRS. SHABEENA BEGUM 45/2 C.Y. CHINTAMANI ROAD GEORGE TOWN , UTTAR PRADESH, 211001 **Roll No -** 1502

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI ASHIYAM NASIR

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEERAJ KUMAR SINGH GAURA GAJENDRAPUR, , UTTAR PRADESH, 223104 **Roll No -** 1503

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAVINDRA NATH SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

Registrar General

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. ANURUDH KUMAR SINGH 502/85 MUKARIM NAGAR DALIGANJ, , UTTAR PRADESH, 226020 **Roll No -** 1504

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHER BAHADUR SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. RAVI SHANKAR CHAUBEY H.NO- 820 NEW COLONY HUSENABAD JAUNPUR, , UTTAR PRADESH, 222002 **Roll No -** 1505

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI HARIHAR CHAUBEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DURJAY KUMAR DUBEY BHATHAPARA JANJGIRI BEHIND BANK BHILAI CHARODA B.M.Y. , CHHATTISGARH, 490025 **Roll No -** 1506

Category - UR

**Domicile of C.G. - YES** 

Gender - MALE

**Father's / Husband's Name :** SHRI SATYENDRA NATH DUBEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

Issuing Authority

**Registrar General** 

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. ANURAG SINGH KURMI VILLAGE AND POST- BILDHOW TEH-BINA, MADHYA PRADESH, 470113 **Roll No -** 1507

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHALAK RAM KURMI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. RAHUL MATHUR 147 PATHAK WARD KACHCHA ROAD BINA,, MADHYA PRADESH, 470113 **Roll No -** 1508

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE RAGHUVIR SINGH MATHUR

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

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Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MAHENDRA KUMAR PATEL VILLAGE POST SODALPUR TEH- RAHTGAON, MADHYA PRADESH, 461331 **Roll No -** 1509

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI CHAMPALAL PATEL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

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PAPER

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Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. RACHANA DIWAN C/O VISHNU DHAR DIWAN, INDIRA COLONY BALODA BAZAR,, CHHATTISGARH, **Roll No -** 1510

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

Father's / Husband's Name : SHRI SHRI VISHNU DHAR DIWAN

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

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Paper I LAW

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SHIV CHAND YADAV B/281 BADARI AWAS YOJNA RASOOLABAD TELIYARGANJ, UTTAR PRADESH, 211004

**Roll No -** 1511

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI CHAUTHI YADAV

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Affix Passport Size

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Date :	Roll No.	:
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	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADIP KUMAR UPADHYAY A/304 PHASE 2, VINI RESIDENCY HANUMAN NAGAR NALASOPARA, MAHARASHTRA, 401203 **Roll No -** 1512

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE MITHAI LAL UPADHYAY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. GAYTREE MISHRA GRAM BADOKHAR, PO- BELWA BADGAIYAN, TAH-SIRMAUR,, MADHYA PRADESH, 495220 **Roll No -** 1513

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI K.N. MISHRA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUJEET KUMAR BIND VILLAGE VEERPUR PO- AMOI SAJAR , UTTAR PRADESH, 231001 **Roll No -** 1514

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM SAKAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHARAMRAJ PADMABAHADUR BOGATI 142-A, AHUSHKTI NAGAR BESENKHORI ROAD HAZARI PAHAD, MAHARASHTRA, 440013 **Roll No -** 1515

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI PADMABAHADUR BOGATI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV KUMAR SINGH MOH- GADIYANA NIGOHI ROAD SHAHJAHANPUR,, UTTAR PRADESH, 242001 **Roll No -** 1516

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MAHESH PAL SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SACHIN KUMAR SRIVASTAVA DISTRICT COURT COMPOUND KARWI, UTTAR PRADESH, 210205 **Roll No -** 1517

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI AMBIKA PRASAD SRIVASTAVA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SHOBHIT SRIVASTAVA HARSH NAGAR WARD NO 2 CIVIL LINE ROAD ROBERTSGANJ SONBHADRA, UTTAR PRADESH, 231216 **Roll No -** 1518

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SURESH CHANDRA SRIVASTAVA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUSHEEL KUMAR TIWARI VILLAGE SUJANPUR, PO- KADOR, UTTAR PRADESH, 221404 **Roll No -** 1519

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI JAY SHANKAR TIWARI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. DINESH KUMAR ALLAHABAD ROAD GANDHIGANJ KARWI IN FRONT OF UNION BANK OF INDIA KARWI, UTTAR PRADESH, 210205 **Roll No -** 1520

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SRI RAM KRISHNA GUPTA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SAROJ VISHWAKARMA WARD NO 4, BIRSINGHPUR PALI , MADHYA PRADESH, 484551 **Roll No -** 1521

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI LOKNATH VISHWAKARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

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Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PRADEEP KUMAR H.NO- 108, MANOJ VIHAR COLONY SARVODAY NAGAR, UTTAR PRADESH, 226016 **Roll No -** 1522

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SUNDER LAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

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Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JANARDAN PRASAD RAJBHAR VILLAGE- LAHANGPUR, POST- LAHANGPUR, , UTTAR PRADESH, 222136 **Roll No -** 1523

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAMBALI RAJBHAR

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

l's Name : AIBHAR

> Photograph (Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ANIL KUMAR SRIVASTAVA VILLAGE- CHAKMALI AMANPUR KARWAI,, UTTAR PRADESH, 210205 **Roll No -** 1524

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI RAJ NARAYAN SRIVASTAVA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. ANJANI KUMAR DWIVEDI VILLAGE AND POST CHANDIA CHOPDA TOLA WARD NO. 04,, MADHYA PRADESH, 484660 **Roll No -** 1525

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHREE LAXMI PRASAD DWIVEDI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. JAYPAL SINGH TEHSIL OFFICE KE PEECHE SAI MANDIR ROAD , PAMGARH,, CHHATTISGARH, 495556 **Roll No -** 1526

Category - UR

Domicile of C.G. - YES

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI MR.BHAGWAN SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PARMANAND SHARMA OPP. STATE BANK OF INDIA PATIALA ROAD, 3/390 SUNAM, PUNJAB, 148028 **Roll No -** 1527

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAMESHWAR DASS

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SATYENDRA KUMAR VILLAGE- KASAHAI, KARWI , TEH- KARWI, , UTTAR PRADESH, 210205 **Roll No -** 1528

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAJARAM

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. ANIL KUMAR VILLAGE- REHARI, POST- OINA, , UTTAR PRADESH, 222146 **Roll No -** 1529

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM JEET YADAV

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MAHENDRA KUMAR SAHU O/R. W-54/J-429 SHIV-VIHAR , ATAL CHOWK , BORIYA KHURD,, CHHATTISGARH, **Roll No -** 1530

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI PREET RAM SAHU

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MS. RENU 448, SUBHASH PURI KANKER KHERA,, UTTAR PRADESH, 250001 **Roll No -** 1531

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI KANTI SINGH TOMER

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHITRANGAD DESHMUKH VILLAGE- PAPRA, POST-KOBA, TEH.- DONDILOHARA, , CHHATTISGARH, 491226 **Roll No -** 1532

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI HEMANT LAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. KARISHMA TENDWAY 12-BLOCK, TEACHER COLONY KOTA, CHHATTISGARH, **Roll No -** 1533

**Category - SC** 

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI M.D. TENDWAY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. RAVENDRA TYAGI ADARSH NAGAR COLONY ROSA JN,, UTTAR PRADESH, 242306 **Roll No -** 1534

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI HARI KISHAN TYAGI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. BRAHM PRAKASH SHARMA 3002/0, FIRST FLOOR, NARANG COLONY, TRI NAGAR,, DELHI, 110035 **Roll No -** 1535

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SRI NARESH KUMAR SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINOD KUMAR PANDEY WARD NO. 9, SUNDAR NAGAR P.O.- ENGINEERING COLLEGE, MADHYA PRADESH, 486001 **Roll No -** 1536

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SURYA NATH PANDEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. DEEPAK DWIVEDI 2/404, KHATRANA STREET, FARRUKHABAD, , UTTAR PRADESH, 209625 **Roll No -** 1537

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRIKRISHNA DWIVEDI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARENDRA KUMAR UPADHYAY MIG DILAX 01, HOUSING BOARD COLONY , NEAR BUS STAND MAIHAR,, MADHYA PRADESH, 485771 **Roll No -** 1538

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI HRIDAYA NARAYAN UPADHYAY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. JITENDRA KUMAR SINGH CH.NO. -28, WESTERN WING TIS HAZARI COURT, DELHI, 110054 **Roll No -** 1539

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI SHIV CHANDRA SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. RANVEER SINGH GURJAR HNO.-35, GUDHA, LASHKAR,, MADHYA PRADESH, 474001 **Roll No -** 1540

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SRI SARNAM SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AJAY KUMAR SINHA C/O. OM PRAKASH VERMA, BEHIND CARMEL SCHOOL, NEAR AT SAMAJIK PARIWARRTAN SANSTHAN, KRISHNA NAGAR , P.O AND DISTRICT-GIRIDIH,, JHARKHAND, 815301 **Roll No -** 1541

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SHIONANDAN SINHA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUDHIR PANDEY WARD NO. 35 KILAWARD JUNA BILASPUR, , CHHATTISGARH, 495001 **Roll No -** 1542

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI DURGA PRASAD PANDEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ISHWAR KUMAR NISHAD G2/2 FIVE BUILDING (CIVIL LINE DURG), CHHATTISGARH, 491001 **Roll No -** 1543

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI LT. ROOPRAM NISHAD

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

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**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PUSHPENDRA KUMAR PATEL SHAKUNTALAM NIWAS SAKETENCLAVE BEHIND THE PATIDAR BHAWAN MUNGELI ROAD, DIST:-BILASPUR, CHHATTISGARH, CHHATTISGARH, 495001 **Roll No -** 1544

Category - UR

**Domicile of C.G. - YES** 

Gender - MALE

**Father's / Husband's Name :** SHRI CHANDRABHUSHAN SINGH PATEL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SOURABH PATHAK 177 BEHIND GOVT. HOSPITAL AZAD WARD MANDLA, MADHYA PRADESH, 481661 **Roll No -** 1545

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHANKER PATHAK

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RUPESH KUMAR SHRIVASTAVA HOUSE NO. A/6 MAHAMAYA PARK COLONY NEAR AZAD CHOWK MANGLA,, CHHATTISGARH, 495001 **Roll No -** 1546

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE S.L. SHRIVASTAVA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDRA PRAKASH KUSHWAHA VILLAGE KARJI POST PATNA TAHSIL BAIKUNTHPUR,, CHHATTISGARH, 497331 **Roll No -** 1547

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI SHIV PRASAD KUSHWAHA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ASHISH KUMAR GUPTA MAHAL PARA ROAD WARD NO. 14 (BHAWANI TIGADDA) DABRI PARA BAIKUNTHPUR, , CHHATTISGARH, 497335 **Roll No -** 1548

Category - UR

**Domicile of C.G. - YES** 

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI ASHOK GUPTA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MRS. KIRAN MISHRA H-1/53 KIRAN KUNJ NEAR PARASHAR HOUSE NARMADA NAGAR, CHHATTISGARH, 495001

**Roll No - 1549** 

**Category - UR** 

**Domicile of C.G. - YES** 

**Gender -** FEMALE

Father's / Husband's Name : SHRI CHATURBHUJ MISHRA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

### Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. SURESH KUMAR SAHU VILLAGE AND POST TEJPUR (TALWAPARA) TAH. RAMANUJNAGAR, CHHATTISGARH, 497331

**Roll No - 1550** 

**Category - UR** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHRI SRI FULCHAND SAHU

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

(Similar to that affixed on application form)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ROHTASH JANGAM H.NO. 577/8 FIRST FLOOR AXIS BANK RAILWAY ROAD , HARYANA, 136118 **Roll No -** 1551

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHIV DYAL JANGAM

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DUSHYANT ASTHANA 81 NEHRU PLACE BICHPURI ROAD OPP. OM SHOE EXPORTS , UTTAR PRADESH, 282010 **Roll No -** 1552

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI PUSHKAR KUMAR

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ANJANEYA MISHRA A-415 LGF DEFENCE COLONY, NEW DELHI, DELHI, 110024 **Roll No -** 1553

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SH. BIJAY MOHAN MISHRA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. MAMTA SHARMA NEW ADVOCATE CHAMBER NO 28 FIRST FLOOR DISTRICT COURT REWA, , MADHYA PRADESH, 486001 **Roll No -** 1554

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI PRAVEEN KUMAR SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SAJEED QURESHI 361 JAWAHAR MARG GEETANJALI ARCH FLAT NO 307 FRONT OF KABRA TEA TAJ BUILDING , MADHYA PRADESH, 452002 **Roll No -** 1555

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI ABDUL AHAD QURESHI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. SANJEEV KUMAR H.NO. MCF-48 GALI NO 5 GARG COLONY PART 2 BALLABGARM,, HARYANA, 121004

**Roll No - 1556** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI GYAN CHAND VERMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATISH KUMAR BORBAN NEAR VICTOR PHOTO STUDIO VIKAS NAGAR, MADHYA PRADESH, 460001 **Roll No -** 1557

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI BABULAL BORBAN

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. HARI OM SAHU VILLAGE SONPUR P.O. KOT PATNA TEHSIL RAMANUJNAGAR,, CHHATTISGARH, 497229 **Roll No -** 1558

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI RAM DULARE RAM

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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AID

, DAYALBAND, BILASPUR

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### **Candidate's Name & Address**

MR. VINOD S CHARUVILA VEEDU KOLICHIRA AZHOOR P.O. CHIRAYINKEEZHU, KERALA, 695305

**Roll No - 1559** 

**Category - SC** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI KRIPALAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY KUMAR CHAUBEY 49/3 NARAYANPUR (DAFI) P.O.NAIPURAKHURD BHU P.S. LANKA,, UTTAR PRADESH, 221011 **Roll No -** 1560

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAMAKANT CHAUBEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. MONIKA SHARMA C-59 GOVIND PARK 2ND FLOOR, DELHI, 110051 **Roll No -** 1561

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI LOKESHWAR BHARDWAJ

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

#### TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. JASWINDER SINGH H.NO. 328/1 FIRST FLOOR SECTOR 40-A, PUNJAB, 160036 **Roll No -** 1562

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAGHUBIR SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MUKESH KUMAR ROY VILLAGE KIUL GARHARA POST GARHARA PS BARAUNI WARD 13 NAGAR PRISAD BIHAT,, BIHAR, 851126 **Roll No -** 1563

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE BHOLA PRASAD SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

**2:00 P.M. to 5:00 P.M. Paper II LAW** 

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. INDRAJESH KUMAR HAWELI HEERA FLAT NO 201 GANDHI NAGAR ROAD NO 4 EAST OF PATLIPUTRA RAILWAY STATION, DIST:-, BIHAR, BIHAR, 800025 **Roll No -** 1564

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI PRABHUNATH SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEERAJ RAGHWANSHI NEAR BIJNOR TIMES PRESS NAI BASTI B-14 BEHIND NEEL KAMAL TALKIES, UTTAR PRADESH, 246701 **Roll No -** 1565

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE HARI SINGH NIRBHAY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEK MULVANSHI D-193 GALI NO. 5/3 GANGA VIHAR , DELHI, 110094 **Roll No -** 1566

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI DINESH KUMAR

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. NARESH TYAGI D-110 VIVEK VIHAR DELHI, DELHI, 110095 **Roll No -** 1567

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SH. MANGU SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

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**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAJENDRA KUMAR PANDEY VILLAGE AND POST MAJHAWAN, , UTTAR PRADESH, 209214 **Roll No -** 1568

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SWARAJI LAL PANDEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAJU PRASAD H.NO. 33, LAHBANI DHAIYA, P.O.-I.S.M., P.S. DHANBAD, , JHARKHAND, 826004 **Roll No -** 1569

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RADHA KRISHNA PRASAD

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MAHADEB DEY H.NO. 78, NEW ULIDIH MANGO JAMSHEDPUR, , JHARKHAND, 831012 **Roll No -** 1570

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MANIK CHANDRA DEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRATIBHA JAISWAL 1246/3 ANANDI JAISWAL CHORWABARI NEAR MANDI SAMITI JANGI ROAD , UTTAR PRADESH, 231001 **Roll No -** 1571

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI VIJAY KUMAR JAISWAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. AMARJIT KAUR C/O DILAWAR SINGH (RETIRED PRINCIPAL) VPO KHILCHIAN TEHSIL BABA BAKALA, , PUNJAB, 143111 **Roll No -** 1572

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI LATE S. NANAK SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. HEMANT KUMAR TYAGI FLAT NO. 9D DDA FLATS MANSAROVAR PARK SHAHDARA,, DELHI, 110032 **Roll No -** 1573

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI NARENDRA SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### **Candidate's Name & Address**

MR. BIPIN SINGH CHACHAKPUR POST SADER THANA KOTWALI JAUNPUR,, UTTAR PRADESH, 222001

**Roll No - 1574** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI LATE BHAGAT SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

# Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. SANJAY SOTI 1/1941-B, EAST RAM NAGAR MANSAROVER PARK SHAHDARA , DELHI, 110032 **Roll No -** 1575

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SH. RAM RIKH SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MS. BINDU FLAT NO. 413, POCKET-D DILSHAD GARDEN,, DELHI, 110095 **Roll No -** 1576

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI LATE SH. GAMA PRASAD

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. JEETENDER KUMAR VILLAGE AND POST SHIKOHPUR , UTTAR PRADESH, 250611 **Roll No -** 1577

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI JAGPAL SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. LOV SINGH UDAY VILLAGE JILIBANDH POST TAMDAND P.S. KHADGAWAN, , CHHATTISGARH, 497449

**Roll No -** 1578

**Category - ST** 

**Domicile of C.G. - YES** 

**Gender - MALE** 

Father's / Husband's Name : SHRI SUKHNATH SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. HARISH KUMAR H.NO. 54 BLOCK 3 SECTOR 2 RAJINDER NAGAR SAHIBABAD, UTTAR PRADESH, 201005 **Roll No -** 1579

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SH. BRAHAMANAND SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MS. RANJEETA SINGH H.NO. 102 HOTEL PRINCE RAJENDRA WARD BUS STAND, , MADHYA PRADESH, 481661 **Roll No -** 1580

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI RAJKUMAR SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

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Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MS. URVASHI BASAK CHAMBER NO. C48 C.L.JOSEPH BLOCK TISHAZARI COURT, DELHI, 110054 **Roll No -** 1581

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI B. BASAK

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MS. REENIKA GUPTA MIYA JIKA PURA MAUAIMA , UTTAR PRADESH, 212507 **Roll No -** 1582

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI MR. MOHAN LAL GUPTA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. BHISHM DUTT 28, 3RD FLOOR HEMKUNJ APARTMENT SECOR 14 ROHINI, , DELHI, 110085 **Roll No -** 1583

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI ROOPCHAND

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KADAM ANNASAHEB PUNJA A/P DHARANGAON TALUKA KOPERGAON, MAHARASHTRA, 423601 **Roll No -** 1584

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI PUNJA KADAM

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14<sup>th</sup> November, 2021

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SANDEEP KUMAR MISHRA BANJARIYA EAST KHALILABAD, UTTAR PRADESH, 272175 **Roll No -** 1585

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SITA RAM MISHRA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

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Photograph

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TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. SUDHIR KUMAR SRIVASTAVA E-5190 SECTOR 11 RAJAJI PURAM, , UTTAR PRADESH, 226017 **Roll No -** 1586

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE NEWAL KISHORE SRIVASTAVA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

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TIME

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Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR H.NO. 616/111B I.I.M. ROAD, UTTAR PRADESH, 226013 **Roll No -** 1587

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI SHIV KUMAR

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. PREM PRAKASH 364/2A, MANAS NAGAR CHANDPUR, SALORI POST-TELIYARGANJ, UTTAR PRADESH, 211004 **Roll No -** 1588

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI RAM CHANDRA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. VIKAS SHARMA H.N. 134 NEAR TAGORE SCHOOL VILL- PALLA NO. 1, HARYANA, 121003 **Roll No -** 1589

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI PREM PAL SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TAPAS KUMAR PRADHAN AT/PO- KHUSHADIHA VIA BASTA , ODISSA, 756029 **Roll No -** 1590

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI DEBENDRA NATH PRADHAN

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. VIJAY KUMAR S/O N.K. VERMA MOHLLA VISHWANATH NAGAR ROAD NO. 06, BIHAR, 851101 **Roll No -** 1591

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI NAND KUMAR VERMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. SHIV SHANKAR KUMAR H.N. E/288, KHUTADIH SONARI POST SONARI , JHARKHAND, 831011 **Roll No -** 1592

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SATYA NARAYAN SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. KAVERI PRASAD FLAT N. 1203, TOWER - 10, LOTAS PANACHE SEC- 110 NOIDA, UTTAR PRADESH, 201301 **Roll No -** 1593

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI RAHUL PRASAD

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**N** 

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GHANSHYAM DAS SAHU NEAR BY CSEB WARD NO. 8 VILL AND POST ARJUNI TEH- DONGARGAON, CHHATTISGARH, 491441 **Roll No -** 1594

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI ANJOR SINGH SAHU

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AJAY VIR SINGH 85, PURUSHOTTAM BAGH DYAL BAGH, UTTAR PRADESH, 282005 **Roll No -** 1595

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI DEVENDRA SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BRIJESH KUMAR GUPTA C/O RAM RUDRA MISHRA 1/7 B.K. BANARJI ROAD NEW KATRA, UTTAR PRADESH, 211002 **Roll No -** 1596

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI GIRJA SHANKAR

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKESH GUPTA 46-B BEHIND OF KALI MANDIR PANCH SHEEL NAGAR BHOPAL, MADHYA PRADESH, 462003 **Roll No -** 1597

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE OM PRAKASH GUPTA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PRADEEP KUMAR H.N. 38/89 NARIAL BAZAAR KANPUR , UTTAR PRADESH, 208001 **Roll No -** 1598

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SRI JAGDISH PRASAD

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VIBHOR GUPTA H.N. 491 BRAHMPURI NEAR LATE OMPAL KUTTI WALE FAFRANA ROAD MODI NAGAR, UTTAR PRADESH, 201204 **Roll No -** 1599

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MR. P.S. GUPTA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MANISH TIWARI 18A/7 MUIR ROAD AWADHPURI COLONY, UTTAR PRADESH, 211002 **Roll No -** 1600

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI HRISHIKESH TIWARI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SANGITA MARUTI GOGE PLOT N. 68 MATA NAGAR NEAR M.B. TOWN - 1, ZINGABAI TAKLI, MAHARASHTRA, 440030 **Roll No -** 1601

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI MARUTI N. GOGE

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. KUMAR BIMLENDU MALTI KUNJ 6 - JAI PRAKASH NAGAR , JHARKHAND, 826001 **Roll No -** 1602

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI S.K. SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHAN DUTT SHARMA H.N. 1382, SECT- 9, HARYANA, 121006 **Roll No -** 1603

Category - UR

**Domicile of C.G. -** NO

Gender - MALE

**Father's / Husband's Name :** SHRI SH. RAMESH CHAND

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. HARSH SINHA 55 NALANDA APRT. VIKAS PURI, DELHI, 110018 **Roll No -** 1604

Category - UR

**Domicile of C.G. -** NO

Gender - MALE

**Father's / Husband's Name :** SHRI MR. A.V. SINHA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

#### TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VINAY BRIJESH SHUKLA 102 CHANCHAL TOWER A, ANAND NAGAR NAVGHAR MANIKPUR VASAI ROAD (WEST) TAL- VASAI, MAHARASHTRA, 401202 **Roll No -** 1605

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI BRIJESH SHUKLA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SANGEETA SHARMA D/O RAJENDRA SHARMA MOHELAA RAJO KA TIHAI TOWN MAWANA, UTTAR PRADESH, 250401 **Roll No -** 1606

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

**Father's / Husband's Name :** SHRI RAJENDRA SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PRITOSH H.N. 20 OLD STATE BANK COLONY, NEAR WOMENS ITI, DIGHA GHAT, PATNA, BIHAR, 800011 **Roll No -** 1607

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI VIJAY KUMAR

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
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	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HEMANT LAL KHATRI HEMANT LAL KHATRI VILL-PANDRA OPPO. A. MY PANDRA, JHARKHAND, 834005 **Roll No -** 1608

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI OM PRAKASH LAL KHATRI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VIKRAM PRATAP K3- 3166 SHASTRI NAGAR, UTTAR PRADESH, 250004 **Roll No -** 1609

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI KISHAN CHANDRA VERMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

#### TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VISHAL VATS D-71 SECT. 9, NEW VIJAYNAGAR, UTTAR PRADESH, 201009 **Roll No -** 1610

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE RAM KUMAR VATS

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. LALITESH MANI S/O LATE. BRAHAMCHARI UMA LALITA NIVAS 5/A NOORANI BAGH COLONY TRIPOLIA, BIHAR, 800007 **Roll No -** 1611

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE. BRAHAMCHARI UMAKANT SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHESH KUMAR NAIK INFRONT OF KILKARI GARDEN OLD CIVIL LINE QTR N. PWD 50-2, MAHASAMUND, CHHATTISGARH, 493445 **Roll No -** 1612

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI LILAMBAR NAIK

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. HARSHAD JOSHI 21-22, NR. KHEJARIA BHEROJI ANAND VIHAR, TEKRI, RAJASTHAN, 313002 **Roll No -** 1613

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI HARI SHANKER JOSHI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ARVIND KUMAR S/O RAHTOO LAL RAM NAGAR NAI BASTI SUNEHRA ROORKEE, UTTARAKHAND, 247667

**Roll No -** 1614

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SHRI RAHTOO LAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEERAV KHARE PLOT- 125 , G2 OM GANGA APRT. RAJENDRANAGAR SECT.5, SAHIBABAD, UTTAR PRADESH, 201005 **Roll No -** 1615

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI P.K. KHARE

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. YOGENDRA GOLANDAZ H.N. 728/7 NEW SHASTRI NAGAR BAJNAMATH, GARHA , MADHYA PRADESH, 482003 **Roll No -** 1616

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI D.P. GOLANDAZ

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. HEMANT GUNWANT KORDE KHANDELWAL- LAY-OUT AT POST+TAH- NARKHED, TAH- NARKHED, MAHARASHTRA, 441304 **Roll No -** 1617

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI GUNWANT BALIRAM KORDE

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RANJEET KUMAR VERMA 274/2 SAROJ BHAWAN KAMALA NAGAR STENLY ROAD, UTTAR PRADESH, 211002 **Roll No -** 1618

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI CHHOTE LAL VERMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VIKAS CHAUDHARY SHIVPURI GALI N. 5 , NIWARI ROAD MODI NAGAR, UTTAR PRADESH, **Roll No -** 1619

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI BADAN SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SACHIN MADHUKAR DESHMUKH 24 OLD SUBEDHAR LAY OUT NEAR ADARSH VIDYA MANDIR HIGH SCHOOL ,, MAHARASHTRA, **Roll No -** 1620

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MADHUKAR S. DESHMUKH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SURENDRA KUMAR UPADHYAY C/190/20 MOH- BILANDPUR POST- LANE, UTTAR PRADESH, 273001 **Roll No -** 1621

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM KAWAL UPADHYAY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAJANAN GANGADHARRAO JOGDAND PLOT N. 34 MIDC ROAD AHILYA BAI HOLKAR NAGAR PARBHANI, MAHARASHTRA, 431401 **Roll No -** 1622

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI GANGADHAR SAMBHAJIRAO JOGDAND

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAKASH NARAYAN MISHRA DALIBABA PUNJABI COLONY NEAR PUMP HOUSE WARD NO.39, MADHYA PRADESH, 485001 **Roll No -** 1623

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SH.GARUN NARAYAN

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. AJIT KUMAR DHAR DUBEY VILL- ANCHLA P.O. - SOH P.S. - GARHWA, JHARKHAND, 822114 **Roll No -** 1624

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAJ BIHARI DHAR DUBEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH KUMAR CHAUBEY VILL- MAHUPI PO+PS+DIST. GARHWA, JHARKHAND, **Roll No -** 1625

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHARDA NAND CHAUBEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. DEEPAK KUMAR H.N. 28B GALI N.2 KHANNA NAGAR JWALAPUR , UTTARAKHAND, 249407 **Roll No -** 1626

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI RAM GOPAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHALINI NAVAL H.N. 968, OPP. VITA DAIRY BOOTH SECTOR 38, HARYANA, 122001 **Roll No -** 1627

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI DR. TR NAVAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PUNEET TRIPATHI BIHIND OLD LAW COLLAGE KOTHA, SIDHI, MADHYA PRADESH, **Roll No -** 1628

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SRI CHANDRA MANI TRIPATHI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. MUKESH KUMAR PAREEK S/O SUMER MAL PAREEK V.P. O. TIWARI KI DHANI N-1 T-KHANDELA, RAJASTHAN, 332709

**Roll No - 1629** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI SUMER MAL PAREEK

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DURGESH PHOOLCHAND JAISWAL 35B 2ND FLOOR KHATAU BUILDING OPP. BSE FORT MUMBAI , MAHARASHTRA, 400001 **Roll No -** 1630

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI PHOOLCHAND M. JAISWAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHABNAM C/O MD. ASHRAF HUSAIN ANSARI HUTUP, RUKKA ROAD IRBA, JHARKHAND, 835217 **Roll No -** 1631

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI MD. ASHRAF HUSAIN ANSARI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SACHIN KUMAR SHRIVASTAVA 18-VISHWANATH COLONY BIAORA, MADHYA PRADESH, 465674 **Roll No -** 1632

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI MAHESH SHRIVASTAVA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. KHAGENDRA PRATAP SINGH TOMAR 13- HIG LAXMI NAGAR SQUARE, MADHYA PRADESH, 456010

**Roll No - 1633** 

**Category - UR** 

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI KUBER SINGH TOMAR

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Photograph

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Affix Passport Size

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. GAZALA NAHID SIDDIQUI NEW HOUSE, RIFA COLONY, GREEN CITY, SHEKHPUR, HABIBPUR ROAD NEW HAIDERGANJ, P.O. CHOWK, DIST:-LUCKNOW, UTTAR PRADESH, UTTAR PRADESH, 226003 **Roll No -** 1634

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI MOHD. HASEEB

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MAHESH KUMAR PATEL SHIV COLONY STATION ROAD POST - RANOLI,, RAJASTHAN, 332403 **Roll No -** 1635

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHIV PRASAD PATEL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. KRISHAN MURARI TIWARI VILL. - NONAPAR POST - NONAPAR, , UTTAR PRADESH, 274701 **Roll No -** 1636

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI BRIJ BHUSHAN TIWARI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHIVANGI TRIVEDI E-7/85, ASHOKA HOUSING SOCIETY, ARERA COLONY, MADHYA PRADESH, 462016 **Roll No -** 1637

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI GAYA PRASAD TRIVEDI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAHIL MAHAJAN V.P.O. BAILLY, TEH-DALHOUSIE,, HIMACHAL PRADESH, 176303 **Roll No -** 1638

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAVI MAHAJAN

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LOKESH KUMAR NAMDEV MULTANPURA BIAORA, , MADHYA PRADESH, 465674 **Roll No -** 1639

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI BABULAL NAMDEV

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. NIRBHAY KUMAR SINHA H.NO. 168, A-2, F.F, WARD NO.2 MILANSAR APPTT. , MEHRAULI,, DELHI, 110030 **Roll No -** 1640

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SRI ANANT BHUSHAN PRASAD

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEK KUMAR TRIPATHI FLAT NO. 1504, TOWER-CM4, SUPERTECH CAPETOWN NOIDA S-74 G.B. NAGAR,, UTTAR PRADESH, 201301 **Roll No -** 1641

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI I.V. TRIPATHI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. DEWESH KUMAR PANDEY S-204, SADHANAPURI RAM BAGICHA GARDANI BAGH,, BIHAR, 800001 **Roll No -** 1642

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE KRISHNA NAND PANDEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUSHIL KUMAR MISHRA PLOT NO. 12 COD COLONY NEAR TEEN AAMA, SUHAGI,, MADHYA PRADESH, 482004 **Roll No -** 1643

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI SHYAM BIHARI MISHRA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. VARSHA RATHORE G-32, PANCHSHEEL NAGAR, NEAR BAGHEL CHOWK, , CHHATTISGARH, 492001 **Roll No -** 1644

Category - UR

Domicile of C.G. - YES

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI L.N.S. RATHORE

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. DEVI PRASAD JAWAHER HOSTEL, R.N.7 CIVIL LINE 1 SIRWARA ROAD, , UTTAR PRADESH, 228001 **Roll No -** 1645

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAMPATI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT SINGH WODIYAR 14/4-E, A BELI ROAD NEW KATRA, OPP. UCO BANK, , UTTAR PRADESH, 211002 **Roll No -** 1646

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI NANHEY LAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUDHIR KUMAR SHANTINIKETAN H.NO. B-15 VIDYA NAGAR ROAD NO. 1 P.O. DORANDA, , JHARKHAND, 834001 **Roll No -** 1647

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAMCHANDRA DANGI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAKESH TYAGI H.NO. 1384 VIVEKANAND NAGAR,, UTTAR PRADESH, 201001 **Roll No -** 1648

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MOHENDRA SINGH TYAGI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. SHALINI SAXENA C/O SHRI ARVIND KUMAR KULSHRESTHA ADVOCATE, B-480, SAINIK VIHAR SARDHANA ROAD KANKARKHERA, , UTTAR PRADESH, 250001 **Roll No -** 1649

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI HARBANSH KUMAR SAXENA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. DIMPLE SINGH KASBA AND P.O. RABOOPURA MOH. - RAJPOTAN,, UTTAR PRADESH, 203209 **Roll No -** 1650

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRICHAND

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. VISHAL SINGH UG- 1ST, R2- 2058/26 TUGHLAKABAD EXTN., , DELHI, 110019 **Roll No -** 1651

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MUNNU SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. TAPAN KUMAR DANSENA AT/POST, GHARGHODA WARD NO. 15,, CHHATTISGARH, 496111 **Roll No -** 1652

Category - UR

Domicile of C.G. - YES

Gender - MALE

**Father's / Husband's Name :** SHRI LATE DHOBARAM DANSENA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. ANKIT SHARMA P.NO. 57 MAHAVEER NAGAR, BEHIND SONY CENTER TONK ROAD JAIPUR - 17, , RAJASTHAN,

**Roll No - 1653** 

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI J.P. SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAMESHWARI CHARAN LAL VILL. - JOGDIHA, P.O. JOGDIHA P.S. - BANKA, , BIHAR, 813102 **Roll No -** 1654

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MAHESHWARI CHARAN LAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PREMLAL CHOUHAN AT KATANHDIH P.O. CHHOTE GUMDA TEH -GHARGHODA, , CHHATTISGARH, 496111 **Roll No -** 1655

**Category - SC** 

Domicile of C.G. - YES

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SHRI JHIMER

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SUNIL KUMAR JHA A-78, THIRD FLOOR, GALI NO.10, NER BENGALI KALI MANDIR, CHANDER VIHAR MANDAWAL, FAZALPUR, DELHI, 110092 **Roll No -** 1656

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI DINKAR JHA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH KUMAR BADGAIYAN ROCHLANI CHOWK JAIPRAKASH WARD NAI BASTI KATNI,, MADHYA PRADESH, 483501 **Roll No -** 1657

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI ASHWANI KUMAR BADGAIYAN

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. R. CHARAN SINGH H-117, PHASE-II, T.N.H.B. KRISHNAGIRI TOWN TAMIL NADU, , TAMIL NADU, 635002 **Roll No -** 1658

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI G. RANGU SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RANJAN KUMAR NAYAK WARD NO. - 22 NEAR MANGLA MANDIR KAPOOR SINGH AREA POST - CHIRIMIRI,, CHHATTISGARH, 497449 **Roll No -** 1659

Category - UR

**Domicile of C.G. - YES** 

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI KAMPO NAYAK

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. TRIPURESH CHANDRA SHARMA H.NO. 121, SAKET NAGAR POST DEORIA,, UTTAR PRADESH, 274001 **Roll No -** 1660

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAMA SHANKAR THAKUR

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. KRISHNA KUMAR SHARMA VISHNUPURI, KHANDARI GARHI HATHRAS,, UTTAR PRADESH, 204101 **Roll No -** 1661

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHRI DEO DUTT SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. RAKHI SHARMA 41, MAHARSHI DAYANAND NAGAR, , UTTAR PRADESH, 246701 **Roll No -** 1662

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI JINENDRA KUMAR SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. CHETNA YADAV MADHAV MAHAVEER APT. FLAT NO. 103 NEAR JHANADADHARI HANUMANGALI, LOCO TANSEN ROAD,, MADHYA PRADESH, 474002 **Roll No -** 1663

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI HAKIM SINGH YADAV

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MS. NEETU SHARMA HN.-1, STREET NO. 4, AJNARA COLONY, NEAR AJNARAHOMES121,SECTOR-121, NOIDA,, UTTAR PRADESH, 201301 **Roll No -** 1664

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI BRAJESH SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SATISH KUMAR SENDARIYA BAZAR PARA BASNA WARD NO.09 POST - BASNA TAHSIL - BASNA, THANA - BASNA,, CHHATTISGARH, 493554 **Roll No -** 1665

**Category - SC** 

**Domicile of C.G. - YES** 

Gender - MALE

**Father's / Husband's Name :** SHRI DHANSINGH SENDARIYA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MS. NEERAJ SINGH H.NO. -338, MAUHAMMADPUR, KHUDALIYA, GARHMUKESHWAR SIMBHAWLE,, UTTAR PRADESH, 245207 **Roll No -** 1666

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI RAJBIR SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Registrar General

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

### Candidate's Name & Address

MR. SANJAY KUMAR AGARWAL VILL. BAJKUM, P.O. - LATEHAR RAILWAY STATION P.S. AND DIST. LATEHAR,, JHARKHAND, 829207 **Roll No -** 1667

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SHATRUGHAN PRASAD AGARWAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SUMAN BALA @ SUMAN TANWAR RZ A 215 NIHAL VIHAR,, DELHI, 110041 **Roll No -** 1668

Category - UR

**Domicile of C.G. -** NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI JAIVINDER SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARVINDER ARORA H.NO. 211, NEAR SHARMA FILLING STATION, WARD NO.11 NARAINGARH, , HARYANA, 134203 **Roll No -** 1669

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI SATPAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PANKAJ SHARMA 176-A SWAMI VIHAR NIRMAN NAGAR POST SHYAM NAGAR,, RAJASTHAN, 302019 **Roll No -** 1670

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE HARPHOOL SHARMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VINOD YADAV G-1096 SANGAM VIHAR, NEAR NEEM CHOWK, , DELHI, 110080 **Roll No -** 1671

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI DHARAMPAL SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. MAYANK BADONI LANE NO. 2,ASHOK VIHAR AJABPUR KALAN ,, UTTARAKHAND, 248121 **Roll No -** 1672

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI R.P. BADONI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JEETENDRA SATISH DAHIWALE 741-A/30. HAZARI PAHAD NEAR NMC LIBRARY, P.O. VAYUSENA NAGAR, , MAHARASHTRA, 440007 **Roll No -** 1673

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SATISH@SATYABHAN LAXMAN DAHIWALE

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SAILESH KUMAR SINGH MAURYA VIHAR COLONY PAVITRA PATH, NEAR VAISHNAVI HOSPITAL , TRANSPORT NAGAR KUMNIARAR,, BIHAR, 800026 **Roll No -** 1674

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE SHAMBHU NATH SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. SATISH KUMAR SINGH 78/4A, GANESH NAGAR, MUIRABAD, , UTTAR PRADESH, 211002 **Roll No -** 1675

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI KESHAV PRASAD SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAJEEV RANJAN ROAD NO.-19, RAJEEV NAGAR, P.O.-KESHRI NAGAR, P.S - RAJIV NAGAR, BIHAR, 800024 **Roll No -** 1676

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI ANIL KUMAR VERMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Category - OK

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. KUNAL ROHIRA J-11 SABARMATI COLONY, , RAJASTHAN, 324006 **Roll No -** 1677

Category - UR

Domicile of C.G. - NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI RAM SWAROOP ROHIRA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

#### TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. REKHA KUMARI MAHABIR PRASAD KADAMKUAN BEHIND DHARMSALA,, BIHAR, 800003 **Roll No -** 1678

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SRI OM PRAKASH GUPTA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAHUL NAGPAL 595/1805, NEAR DAYAL MARKET, ALIPUR, , DELHI, 110036 **Roll No -** 1679

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI VED PRAKASH NAGPAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. PANKAJ KUMAR C/O BIRENDRA P.D. AMBASTHA, LAIKDIH, DEEP COLLIERY, OPP. BANK OF INDIA, P.O.-P.S.-CHIRKUNDA, , JHARKHAND, 828202 **Roll No -** 1680

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI JAGDISH PRASAD

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHD. RAHISH ALI CIVIL COURT , UTTAR PRADESH, 273001 **Roll No -** 1681

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

**Father's / Husband's Name :** SHRI CHINI BAKHSH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MRS. GUNJA KUMARI BHULIYA ROAD NOORANGANJ DIH, BHOLA SHAHID MAZAR GALI, SASARAM, BIHAR, 821115

**Roll No - 1682** 

Category - UR

**Domicile of C.G. -** NO

**Gender -** FEMALE

Father's / Husband's Name : SHRI SANJAY KUMAR SINGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

**Paper I LAW** 

**Paper II LAW** 2:00 P.M. to 5:00 P.M.

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)



Photograph (Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. ASHA RANI MOHAN 41-H, POCKET-K, SHEIKH SARAI-2, , DELHI, 110017 **Roll No -** 1683

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SIDDHARTHA MOHAN

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

**Candidate's Name & Address** 

MR. GURUDUTT PANDEY VILL-DUGWA RAHIMPUR, POST- DEOGARH, PURABAZAR, , UTTAR PRADESH, 224171

**Roll No - 1684** 

Category - UR

**Domicile of C.G. -** NO

**Gender - MALE** 

Father's / Husband's Name : SHRI RAM SWARATH PANDEY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

**Paper II LAW** 

**Issuing Authority** 

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. VIVEK MISHRA 68A, SATYA NIWAS, PREET VIHAR COLONY, POST-JUNGLE SALIGRAM, , UTTAR PRADESH, 273014 **Roll No -** 1685

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAM PRASAD MISHRA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAMAN KAUSHAL VERMA R.K. PURAM COLONY, NEAR NEW CHILKANA BUS STAND,CHILKANA ROAD SAHARANPUR, , UTTAR PRADESH, 247001 **Roll No -** 1686

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM NARAYAN VERMA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ADESH KUMAR RADHA SWAMI COLONY, NEAR P.N.B. NUMAISH CAMP ROAD, , UTTAR PRADESH, 247001 **Roll No -** 1687

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI ILAM CHAND

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

**2:00 P.M. to 5:00 P.M.** Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MRS. SWATI ASEEM GEORGE H.N.-7/1, 44 CANTT MAHAVEER COMPOUND SADAR,, MADHYA PRADESH, 482001 **Roll No -** 1688

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI ASSEM RAJ GEORGE

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. BIVUTOSH KUMAR PANCHWATI NAGAR, POST- RAJENDRA NAGAR, P.S.-BAHADURPUR,, BIHAR, 800016 **Roll No -** 1689

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE AWADHESH PRASAD OJHA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DURGADASGIRI MADHUKAR GOSAVI 14-B, KH SOCIETY JAMNER ROAD PACHORA, TEHSIL-PACHORA,, MAHARASHTRA, 424201 **Roll No -** 1690

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MADHUKAR NARAYAN GOSAVI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. FAISAL IQBAL MOHALLA KHWAJA AHMED SARAI HOUSE NO. 4/155, UTTAR PRADESH, 247001 **Roll No -** 1691

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MUNSHI IQBAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. JAYARAM BAGH AT JALPALI, POST-BUDAPALI, P.S.-BIJEPUR,, ODISSA, 768032 **Roll No -** 1692

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI DURJYODHAN BAGH

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:
Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. HITANSHU RAI 25, BAJRANG NAGAR, KRISHNA NAGAR, , UTTAR PRADESH, 226023 **Roll No -** 1693

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LATE ARVIND KISHORE RAI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MS. INDU BALA B-1/120, RASHMI KHAND SHARDA NAGAR,, UTTAR PRADESH, 226002 **Roll No -** 1694

Category - UR

Domicile of C.G. - NO

**Gender -** FEMALE

**Father's / Husband's Name :** SHRI SHRI ISHWAR DAYAL

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. RAKESH TIWARI C-2/16-A, MAHENDRA ENCLAVE, , UTTAR PRADESH, 201002 **Roll No -** 1695

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI RAMA SHANKAR TIWARI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARJUN KUMAR MOHALLA-GAURAKSHANI GAJRARH, NEAR KALI MANDIR, SASARAM,, BIHAR, 821115 **Roll No -** 1696

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LAKSHMAN RAI

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIV KUMAR SAROJ VILL-IMAMSHAHPUR, POST- GUTWAN, P.S.-MADHIYAHU,, UTTAR PRADESH, 222136 **Roll No -** 1697

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI LAUTAN RAM SAROJ

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Category - OK

Affix Passport Size

Photograph

(Similar to that affixed on application form)

А

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

#### Candidate's Name & Address

MR. ANIL KUMAR GUPTA H.N.-B-10, FIRST FLOOR, STREET N.-01, BLOCK-G, SHAKARPUR, , DELHI, 110092 **Roll No -** 1698

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI GANESH PRASAD GUPTA

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

#### Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

**Issuing Authority** 

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHAMMAD RIZWAN C-40, IIND FLOOR, DDA FLATS, MATA SUNDARI ROAD, DIST:- , DELHI, DELHI, 110002 **Roll No -** 1699

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI MOHAMMAD SHAMIM

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14<sup>th</sup> November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDAN KUMAR NEAR KALI MATA MANDIR, SANKAT MOCHAN NAGAR, NEW POLICE LINE,, BIHAR, 802301 **Roll No -** 1700

Category - UR

Domicile of C.G. - NO

Gender - MALE

**Father's / Husband's Name :** SHRI JAGDISH TIWARY

**Examination Centre :** GOVT. MULTI. HIGHER SECONDARY SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR

Date of Examination : 14<sup>th</sup> November, 2021

TIME

**PAPER** 

**Paper I LAW** 

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

**Registrar General** 

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
- 2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
- 5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	: